## Annexure-3

## Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

Date of commencement of CIRP: 29-08-2025 Revised List of creditors as on: 11-11-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI.	Details of clai	im received			Details	of claim admitted				Amount	Amount of	Amount of	Amount	Remarks, if any
No.	Name of	Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered by	Weath	% of voting	of	any mutual	claim not	of claim	
	Creditor	Receipt		admitted	claim	security interest	gaurantee	er	share in COC	contingen	dues , that	admitted	under	
								relate		t claim	may be set off		verificatio	
								d					n	
								party?						
1	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of Invent/1314/S8 Trust)	12-09-2025	2,00,46,51,000 Interst- 6,42,74,70,168 Money Received - 18,95,62,779 Total	Principal - 2,00,46,51,000 Interst- 6,42,74,70,168 Money Received - 18,95,62,779 Total Claim - 8,24,25,58,389	Finacial Debt	2,44,30,24,000.00	2,37,87,00,000.00	NO	48.02	0	0	0	0	Through registered Assignment Agreement dated 06.03.2014 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private trustee of Limited (acting in its capacity as trustee of Invent/1314/S8 Trust).  Through Supplementary Deed of Assignment dated 11.08.2014 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of Invent/1314/S8 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.
2	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of invent/1415/P8 Trust)	12-09-2025	20,40,41,000 Interst- 9,92,819,724 Total	Principal - 20,40,41,000 Interst- 9,92,819,724 Total Claim - 1,19,68,60,724	Finacial Debt	2,90,38,50,000.00	15,00,00,000.00	NO	6.97	0	0	0	0	Through registered Assignment Agreement dated 21.08.2014 executed between State Bank of India (Earlier State Bank of Bikaner & Jaipur) and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of invent/1415/P8 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.
3	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of Invent/1415/S2 0 Trust)	12-09-2025	Principal - 22,38,00,000 Interst- 1,07,10,54,962 Total Claim -1,29,48,54,962	Principal - 22,38,00,000 Interst- 1,07,10,54,962 Total Claim -1,29,48,54,962	Finacial Debt	2,90,38,50,000.00	12,00,00,000	NO	7.53	0	0	0	0	Through registered Assignment Agreement dated 30.03.2015 executed between State Bank of India (Earlier State Bank of Travancore) and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of Invent/1415/S20 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/data.
4	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of Invent/1314/S7 Trust)	12-09-2025	74,27,00,000 Interst- 4,24,65,48,507 Total	Principal - 74,27,00,000 Interst- 4,24,65,48,507 Total Claim - 4,98,92,48,507	Finacial Debt	2,90,38,50,000.00	58,00,00,000	NO	29.06	0	0	0	0	Through registered Assignment Agreement dated 06.03.2014 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of Invent/1314/S7 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.

5	Union Bank of	10-09-2025	Principal -	Principal -	Finacial	67,35,00,000 (as per	1,41,38,20,082.93	NO	8.23	0	0	0	0	1. Land and Building (book mall) situated at No. 226, Bidhan
	India		27,50,95,849 ; Interst-	27,50,95,849 ; Interst-	Debt	valuation as on								Sarani, 83 College street, 75, Madan Mohan Burman Street,
			3,62,94,62,423.86;	3,62,94,62,423.86;		26.8.2023)								Kolkata - 700007 on pari-passu basis valued at Rs.58.70
			Money Received -	Money Received -										crores as per valuation Dated: 25.09.2023 from M/s- Novara
			2,49,07,38,189.93	2,49,07,38,189.93										Consultancy and Rs.62.00 crores from Subarata Ray as per
			Total Claim -	Total Claim -										valuation Dated: 26.08.2023.
			1,41,38,20,082.93	1,41,38,20,082.93										
														2. EMG of land measuring 8.29 acres situated near
														Santiniketan / Bolpur, West Bengal owned by Bengal Shelter
														Housing Development Limited on pari passu basis valued at
														Rs.6.77 crores as per valuation report Dated: 21.05.2024
														from M/s- Novara Consultancy and Rs.7.20 crores from M/s-
														R M Engineers as per valuation.
														3.Corporate Guarantee issued by the CD.
	TOTAL		17,13,73,42,664.93	17,13,73,42,664.93		11,15,45,74,000.00	4,64,25,20,082.93		99.81	-	-	-	-	